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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.188/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company		Uma Tivari & Anr.Versus-Tiwari Bechar & Co. Pvt. Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Urmila Chakrabarty, Adv. } For the petitioners
 M
 29.11.17

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondents' side.

C.A. No. 1443/2015 has been filed by the respondents wherein relief has been sought to decide the maintainability issue as a preliminary issue. No one is present to press this application. However, maintainability issue will be decided along with the C.P.

Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite parties.

C.A. Is disposed of accordingly.

List on 18/01/2018 for arguments on C.P.

Jd

(Jinan K.R.)
Member (J)

Jd

(V.P.Singh)
Member (J)